

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No. 963 of 2019**

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Sambhu Nath Jha and others

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Versus

The State of Jharkhand & another

---Opposite parties

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**CORAM : Hon'ble Mr. Justice Aparesh Kumar Singh**  
Through: Video Conferencing

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For the Petitioners

: Mr. Anjani Kumar Verma, Advocate

For the Opp. Party

: Mr. Mukesh Kumar Sinha, Sr.S.C.-I

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**11/26.06.2020**

Mr. Anjani Kumar Verma, learned counsel for the petitioner and Mr. Mukesh Kumar Sinha, learned Sr. S.C.I for the State are present through Video Conferencing.

On the request of learned counsel for the State, matter is passed over for the day, so that affidavit showing compliance be brought on record.

*(Aparesh Kumar Singh, J.)*

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